4040 (MI)

Declaration of Assets and Liabilities

HARENDRA KUMAR PAL

Son/daughter/wife of LATE RAIM PRIT PAL

aged 49 years, belonging to BIHAR VIDHAN SABHA

service and presently working as ORDER PAPER DISTRIBUTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

Details of movable assets
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependan Spouse Dependant-Dependan Description Self Sr. Name(S) 1-1 No. HARSHADS Etc. Name Name LAXMIDER (1) Cash 15000 Deposits in Banks, Financial SBF 531. NIL CANARA Institutions And BOB = 2000 Non-Banking 4500 BANK Financial Axix-11000 Companies MIL (111) Bonds. NIL Debentures and NIL NIL NIL NIL Shares in companies Other financial (iv) AXIS-BANG institutions. NIL NIL NIL NIL NSS, Postal 102000/ Savings, LIC Policies, etc (v) Motor Vehicles BIKENO (details of NIL make, etc.) BROIEZ1473 (vi) Jewellery (give GOLD MOLD GOLD PNIL GOLD details of weight and 20 gm Sgon 15 gm value) (vii) Other assets, NIL such as values NIL NIL of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	MIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks			
983	(ii) Loans from financial institutions	SBI-1800000	850000	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

हर्न कुमार पाल

(d) dues to departments dealing with telephones	NIL	NIL
(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
(f) Other dues, if any	NIL	NIL
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AWWPP5069Q	NIL
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	NIL
(iii) Sales Tax [Only in case of proprietary business]		
	dealing with telephones  (e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of proprietary	dealing with telephones  (e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of proprietary

## C. Personal Detail GPF/CPF/PRAN No.:- 110033919326 Gender :- MALA (M/F) Date of Birth :- 30121975 (DD/MM/YYYY) Class/Group :- C (A/B/C) Cadre :- BIHAR VIDHAN SABHA SER VICA(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature EX S SHIT YIM

Place: PATNA

Date: 10-02-2025

Name of Employee: H.AREN. DR.A. KUMAR PAL

Designation: ORDER PAPER DISTRIBUTE

Department: BIHAR VIOHAW SABHA